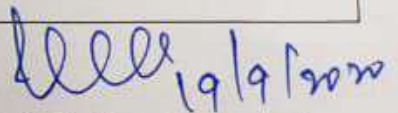


LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU

ON 21.09.2020.

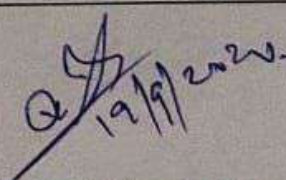
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u> 1. R.A. 77/2020	<u>EVIDENCE</u> 1. S.C. 157/2013 2. S.C. 121/2016 3. S.C. 50/2017 4. S.C. 24/2018 5. S.C. 171/2018 6. S.C. 54/2019 7. S.C. 182/2019 8. S.C. 257/2019 9. S.C. 260/2019 10. S.C. 290/2019 11. S.C. 353/2019 <u>FOR REPLY</u> 12. S.C. 205/2015 <u>ARGUMENTS</u> 13. S.C. 114/2015 14. S.C. 128/2017
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<u>ARGUMENTS</u> 1. S.C. 46/2016 2. S.C. 71/2017 3. S.C. 353/2018 <u>HEARING</u> 4. Crl. Misc. 1051/2020 5. Crl. Misc. 1055/2020 6. Crl. Misc. 1088/2020 7. Crl. Misc. 1095/2020 8. Crl. Misc. 1101/2020 9. Crl. Misc. 1116/2020 10. Crl. Misc. 1119/2020 11. Crl. Misc. 1128/2020 12. Crl. Misc. 1134/2020 <u>ORDER</u> 13. Crl. Misc. 1097/2020 14. Crl. Misc. 1105/2020 15. Crl. Misc. 1110/2020


Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 21.09.2020 are posted to 14.10.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by
Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 21.09.2020

<u>MORNING SESSION</u>	
1. R.A.131/2014 2. R.A.13/2015 3. R.A.45/2016 4. P & SC 21/2017 5. R.A.155/2017 6. R.A.78/2012 7. M.A.164/2012 8. R.A.17/2014 9. R.A.30/2014 10. R.A.48/2014 11. R.A.59/2014 12. SC.82/2012	13. Spl.c.130/2015 14. Crl.A.49/2018 15. Crl.Misc 1068/2020
<u>AFTERNOON SESSION</u>	
1. Misc.1/2018 2. R.A.27/2018 3. R.A.62/2018 4. O.S.2/2020 5. A.A.11/2020 6. R.A.44/2015 7. ID 4/15 8. REF 6/2017 9. R.A. 128/2017 10. R.A.5/2018 11. R.A.75/2020 12. I.C.2/2018	13.R.A.35/2015 14. Crl.Misc.971/2018 15. Crl.Misc.1115/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 21.09.2020

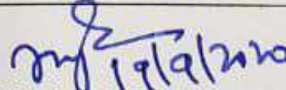
Sl No.	Case No.	Stage
Morning Session		
1	Spl. Case 228/2020	Objection
2	Crl Misc 1066/2020	Objection
3	Crl Misc 1082/2020	Objection
4	Crl Misc 1086/2020	Objection
5	Crl Misc 1114/2020	Objection
6	Crl Misc 1137/2020	Objection
7	Crl Misc 1153/2020	Objection
8	Crl Misc 1158/2020	Objection
9	Spl. Case 85/2016	Objection
10	Spl. Case 234/2017	Objection
11	Spl. Case 81/2016	Hearing
12	Spl. Case 107/2016	Hearing
13	Spl. Case 169/2017	Hearing
14	Spl. Case 214/2018	Hearing
15	Crl Misc 1084/2020	Hearing

Afternoon Session		
16	Spl. Case 165/2020	Hearing
17	Spl. Case 197/2020	Hearing
18	Spl. Case 41/2013	Evidence
19	Spl. Case 79/2015	Evidence
20	Spl. Case 98/2015	Evidence
21	Spl. Case 385/2018	Evidence
22	Spl. Case 539/2018	Evidence
23	Spl. Case 199/2019	Order
24	Spl. Case 219/2019	Order
25	Spl. Case 194/2012	Judgment
26	Spl. Case 69/2014	Judgment
27	Spl. Case 177/2020	HBC
28	Spl. Case 223/2020	HBC
29	Spl. Case 80/2018	FDT
30	Cr No. 180/2020	JC
31	Cr No. 112/2020	JC

Note: Other cases are adjourned as per direction of
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 21-09-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR EVIDENCE</u> 1. R.A.153/2018</p> <p><u>FOR ORDER</u> 2. M.C.183/2020</p> <p><u>FOR ARGUMENTS</u> 3. R.A.100/2018 4. R.A.65/2019 5. M.A.28/2019</p> <p><u>FOR AWAIT REPORT</u> 6. R.A.173/2019</p>	<p><u>FOR EVIDENCE</u> 1. SC.76/2013 2. SC. 112/2013 3. SC.10/2017 4. SC.244/2019 5. SC.280/2019 6. SC.331/2019</p> <p><u>FOR ORDER</u> 7. CRL.MISC.1107/2020 8. CRL.MISC.1113/2020</p> <p><u>FOR JUDGMENT</u> 9. SC.108/2018</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR FURTHER ARGUMENTS</u> 7. M.C.90/2020</p>	<p><u>FOR ARGUMENTS</u> 10. SC.145/2019 11. CRL.MISC.1126/2020</p> <p><u>FOR AWAIT TCR</u> 12. CRL.A.42/2019 13. CRL.A.109/2019 14. CRL.A.114/2019</p> <p><u>FOR CHARGE</u> 15. SC.209/2019</p> <p><u>FOR FDT</u> 16. SC.68/2018</p> <p><u>FOR OBJECTIONS</u> 17. SC.227/2018 18. SC.279/2018 19. CRL.R.P.66/2019 20. CRL.MISC.1118/2020 21. CRL.MISC.1133/2020 22. CRL.MISC.1135/2020</p> <p><u>FOR FURNISHING SURETY</u> 23. SC.246/2019</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 21-09-2020 are posted to 23-09-2020.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 21-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	Crl.Misc. 925/2020 (HEARING)		ARUN KUMAR H. Vs MADANAYAKANAHALLI POLICE STATION	J. T. GIREESHA
2	SC 123/2015 (Evidnce)		MADANAYAKANAHALLI POLICE STATION Vs KUMAR T. HOSAKOTE POLICE STATION	
3	SC 39/2016 (Evidnce)		Vs A1. K. RAMESH KADUGODI POLICE STATION	
4	SC 149/2016 (Evidnce)		Vs R. SHANKAR VARTHUR POLICE STATION	
5	SC 180/2016 (Evidnce)		Vs A1. MUSTHAK KHAN SULIBELE POLICE STATION	
6	SC 208/2017 (Evidnce)		Vs A1. SRIMATHI BHAGYA ELECTRONIC CITY POLICE STATION	
7	SC 13/2018 (Evidnce)		Vs A2. ASGAR @ DOSAGA THALAGHATTAPURA POLICE STATION	
8	SC 36/2018 (Evidnce)		Vs MUNIRAJU @ SOMANNA ELECTRONIC CITY POLICE STATION	
9	SC 51/2018 (Evidnce)		Vs A1. GHASIRAM KUMBALAGUDU POLICE STATION	
10	SC 81/2018 (Evidnce)		Vs SABEER TRINADH REDDY ALIAS KARTHIK	M. SUNIL SASTRY
11	Crl.Misc. 1112/2020 (ORDER)		Vs WHITEFIELD POLICE STATION GALAPPA Vs KUMBALAGUDU POLICE STATION	M. R. NANJUNDA GOWDA
12	Crl.Misc. 1123/2020 (ORDER)			

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 21-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	SC 32/2014 (JUDGEMENT)		SULIBELE POLICE STATION Vs A1. SRINIVASA .K.N.	
14	CrI.Misc. 1081/2020 (Objection)		AFTAB ALAIS ALTHAF Vs VARTHUR POLICE STATION	N. GOPAL
15	CrI.Misc. 1106/2020 (Objection)		RAVI KUMAR Vs MADANAYAKANAHALLI POLICE STATION	DEENA BANDU RAI
Cases listed below are adjourned due to Covid 19				
16	CRL.A 81/2018 (STEPS) IA/1/2018	16-11-2020	VENKATESHAPPA Vs N NAGARAJU	C V MANJUNATHA
17	CRL.A 64/2018 (Await LCR) IA/1/2018	16-11-2020	SHIVAKUMAR Vs MUNIRAJU S.R.	RAGHAVENDRA K.
18	CRL.A 95/2019 (Await LCR) IA/1/2019 IA/2/2019	16-11-2020	MUNIKRISHNA Vs ESHWARAPPA B.	KUMARASWAMY T. H.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 21-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	R.A. 360/2012 (Evidnce) IA/1/2012		KIRAN @ KIRAN KUMAR Vs MALLAMMA	ASHWATHANARAYANA AND ASSOCIATES
ARGUMENTS				
2	R.A. 246/2010 (ARGUMENTS.)		PATTEGARA MALLAREDDY Vs MADAREDDY	K. RAJAN KUMAR
ARGUMENTS BY ADV. PLFFS.				
3	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMAIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
4	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA Vs RANGASWAMAIAH	P.M. SIDDAMALLAPPA
5	R.A. 18/2017 (CALL ON)		GOWRAMMA Vs YELLAMMA	
Cases listed below are adjourned due to Covid 19				
6	R.A. 65/2018 (NOTICE) IA/1/2018	27-11-2020	SANJEEVAIAH Vs MUNINARASAMMA	H.M.SOMASHEKARAI AH
7	M.A. 22/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019	27-11-2020	RUDRAIAH Vs MYAMANNA	D. S. J
8	R.A. 153/2019 (NOTICE) IA/1/2019	27-11-2020	ABBAIAH, DEAD BY LRS 1A) ANJANAPPA Vs RAMA REDDY	SANJAY KUMAR S.
9	M.A. 55/2017 (Await Notice) IA/2/2017 IA/3/2017 IA/1/2017	27-11-2020	H V NARASIMHA MURTHY Vs VENKATARAMANAI AH, DEADB Y R2 TO R5	G.D.ASWATHANARAYANA
10	R.A. 173/2018 (Await Notice) IA/1/2018	27-11-2020	MALA Vs RATHNAMMA	SRINIVAS